

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

CP 120/99 in OA 289/99  
Date of Order : 13.2.02

Between:-

K.S.Devasahayam ...Applicant  
And  
1. Sri Nanda, The Commissioner of Income Tax,  
Andhra Pradesh-I, Hyderabad.  
2. Sri C.C.V.V.Padmanabhan, The Chief  
Commissioner of Income Tax,  
Aayakar Bhavan, A.P.Hyderabad.  
3. Sri  
Union of INdia, rep. by the  
Secretary to the Ministry of Finance,  
North Block, Central Secretariat, New Delhi.  
(Respondent No.3 is not necessary) ...Respondents.  
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Counsel for the Applicant : Shri K.Sudhakar Reddy

Counsel for the Respondents: Shri B.N.Sarma, Sr.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI N.SANJIVA REDDY : VICE CHAIRMAN

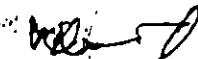
THE HON'BLE SHRI M.V.NATARAJAN : MEMBER (A)

(Order per Hon'ble Justice Shri N.Sanjiva Reddy, VC ).

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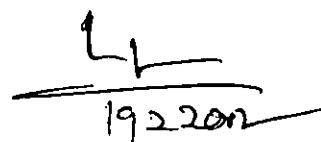
Learned Standing Counsel for the Respondents submits that they have complied with the orders of this Tribunal. The above submission is recorded. Accordingly the C.P. is closed. No order as to costs.

  
(M.V.NATARAJAN)  
Member (A)

  
(N.SANJIVA REDDY)  
Vice-Chairman

Dated:13th February, 02.  
Dictated in Open Court.

avl.

  
19/2/2002